COURT NO. 11

THE HONOURABLE SMT JUSTICE V.SUJATHA

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE - 1. SERVICE MATTERS OF YEAR 2018, 2019, GAD & TTD MATTERS WILL BE TAKEN UP ON MONDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

2. REVENUE MATTERS OF YEAR 2018, 2019, CRDA & URBAN LAND CEILING MATTERS WILL BE TAKEN UP ON TUESDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

3. LAND ACQUISITION,STAMPS AND REGISTRATION OF YEAR 2018, 2019 , FACTORIES, LABOUR & RTI MATTERS WILL BE TAKEN UP ON WEDNESDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

4. FINAL HEARING MATTERS PERTAINING TO MACMA FROM THE YEAR 2022, LAW & LEGISLATURE AND DEPARTMENTS WHICH ARE NOT ELSEWHERE SPECIFIED WILL BE TAKEN UP ON THURSDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

5. CONTEMPT CASES ALONG WITH PORTFOLIO MATTERS WILL BE TAKEN UP ON FRIDAY - IMMEDIATELY AFTER MOTION LIST

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
1	MACMA/809/2026 (MVOP/67/2018) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition IA 3/2026 Enhancement Petition	K PADMAVATHI @ PADMA Vs SESHI REDDY	ABBURI JITENDRA		CHITTOOR
2	MACMA/811/2026 (MVOP/25/2020) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Vs KONDURU SREENIVASA RAJU ALIAS SREENU	GUDI SRINIVASU	T D PHANI KUMAR	YSR KADAPA
3	MACMA/814/2026 (MVOP/391/2022) IA 1/2026 Condone Delay Petition	T CHANDRA BABU Vs KORIVI MANOJ KUMAR	T D PHANI KUMAR		CHITTOOR
4	MACMA/818/2026 (MVOP/566/2021)	SHESHAM SREENIVASA RAO Vs MALLAVARAPU PUNNA RAO	KOMMAREDDY DIVAKARA REDDY		GUNTUR
5	MACMA/822/2026 (MVOP/409/2021) IA 1/2026 Condone Delay in Rep IA 2/2026 Stay Petition	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Vs UPPULA VENKATA RAO	A.SAI ROHIT		WEST GODAVARI
ADMISSION - RIGHT TO INFORMATION ACT					
6	WP/30439/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	DUMAVATH CHINNA KOTE NAIK Vs THE STATE OF ANDHRA PRADESH	GORANTLA MALLESWARA REDDY	GP FOR MEDICAL HEALTH FW KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	PRAKASAM
7	WP/31142/2026 IA 1/2026 Direction Petition	TALURU ESWAR Vs THE ANDHRA PRADESH STATE INFORMATION COMMISSION	MANDALI CHIRANJEEVI BABU	KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION) GP FOR REVENUE	CHITTOOR
ADMISSION (AP CRDA)					
8	WP/31786/2026 IA 1/2026 Direction Petition	KALAVAKOLLU SOMAMMA Vs THE STATE OF ANDHRA PRADESH	MALLIDI ARUNA SRI SATYA		GUNTUR

ADMISSION (T.T.D)

9	WP/31790/2026 IA 1/2026 Direction Petition	NAGIREDDY MOUNIKA Vs THE STATE OF ANDHRA PRADESH	KANDERI CHETHAN	GP FOR ENDOWMENTS	CHITTOOR
10	WP/31830/2026 IA 1/2026 Direction Petition	M/S. TRILOKPUR AGRO FOOD PRODUCTS Vs STATE OF ANDHRA PRADESH	BHARAT BABU.N	GP FOR ENDOWMENTS	CHITTOOR

COURT NO. 11

THE HONOURABLE SMT JUSTICE V.SUJATHA

To be Heard on Monday The 2nd day of November 2026(AFTER CAUSE LIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR WITHDRAWAL					
11	WP/19577/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition IA 3/2024 Implead Petition IA 1/2025 Vacate Stay Petition IA 1/2026 Petition to Withdraw	SARITA PRASHANT BOORUGU Vs THE DEPUTY COLLECTOR	S.V.S.S.SIVA RAM	P ROY REDDY GORANTLA SRI RANGA PUJITHA	VIZIANAGARAM
ADMISSION (T.T.D)					
12	WP/21502/2026 IA 1/2026 Direction Petition	O.B. MUNISWAMY REDDY AND CO Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) GP FOR FINANCE PLANNING AMRUTHA BOPPUDI	YSR KADAPA
ADMISSION (GAD)					
13	WP/28852/2023 IA 1/2023 Stay Petition IA 2/2023 Suspension Petition IA 1/2026 Miscellaneous Petition	MAERSK A/S Vs THE STATE OF ANDHRA. PRADESH	M/S INDUS LAW FIRM	GP FOR GENERAL ADMINISTRATION A SANJAY KISHORE	KURNOOL
FINAL HEARING (T.T.D)					
14	WP/12489/2011 IA 1/2012(WPMP 8794/2012) Direction Petition	N.SIVA PRASAD Vs THE EXECUTIVE OFFICER TIRUMALA TIRUPATHI DEVASTHANAMS	P JAGADISH CHANDRA PRASAD	P HARINATH GUPTA BHARAT BABU.N C SRINIVASA BABA S VENKATESWARA RAO	CHITTOOR
FINAL HEARING (SERVICE MATTERS)					
15.1,15.2,15.3,15.4,15.5 along with 15					
15	WP/11990/2018 IA 1/2018 Suspension Petition IA 2/2018 Vacate Stay Petition IA 1/2019 Direction Petition	GOLLA VENKATA RAMANA Vs THE A.P. STATE POWER GENERATION CORPORATION LTD.	G V SHIVAJI	. K.KRISHNABUSHAN CHOWDARY SC For APGENCO .	YSR KADAPA
15.1	WP/11991/2018 IA 1/2018 Direction Petition IA 2/2018 Vacate Stay Petition IA 1/2019 Direction Petition	U. VENKATA RAMANAIAH Vs THE A.P. STATE POWER GENERATION CORPORATION LTD.	G V SHIVAJI	K.KRISHNABUSHAN CHOWDARY SC For APGENCO K ARUNA(SC FOR APGENCO)	YSR KADAPA
15.2	WP/12856/2018 IA 1/2018 Suspension Petition IA 2/2018 Vacate Stay Petition	J. VIJAYA BHASKAR REDDY Vs THE A.P. STATE POWER GENERATION CORPORATION LTD.	G V SHIVAJI	K.KRISHNABUSHAN CHOWDARY SC For APGENCO .	YSR KADAPA
15.3	WP/45509/2018 IA 1/2018 Direction Petition IA 1/2019 Direction Petition IA 1/2021 Vacate Stay Petition	N. EZRA Vs THE A.P. STATE POWER GENERATION CORPORATION LTD	G V SHIVAJI BATTULA SANJAIAH GANDHI	Nagaraju Naguru Standing Counsel For APGENCO K.KRISHNABUSHAN CHOWDARY SC For APGENCO .	KRISHNA

15.4	WP/45620/2018 IA 1/2018 Direction Petition IA 1/2021 Vacate Stay Petition	M. RAMA KRISHNA DASU Vs THE A.P. STATE POWER GENERATION CORPORATION LTD	G V SHIVAJI	K.KRISHNABUSHAN CHOWDARY SC For APGENCO .	KRISHNA
15.5	WP/45768/2018 IA 1/2018 Direction Petition IA 1/2019 Direction Petition IA 1/2021 Vacate Stay Petition	D. NIRMALA Vs THE A.P. STATE POWER GENERATION CORPORATION LTD.	G V SHIVAJI	Nagaraju Naguru Standing Counsel For APGENCO K.KRISHNABUSHAN CHOWDARY SC For APGENCO .	KRISHNA
16	WP/23447/2018	PILLA SAI SURESH Vs THE ASSISTANT GENERAL MANAGER AND DISCIPLINARY AUTHORITY	S V R SUBRAHMANYAM	K LAKSHMINARAYANA	VISAKHAPATNAM
17	WP/33337/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition	PERUMALLA SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	SYED ARIF BASHA	GP FOR AGRICULTURE (AP) Pilla N.V.L.Narayana Aditya P S P SURESH KUMAR	PRAKASAM

18.1,18.2,18.3,18.4 along with 18

18	WP/37302/2018 IA 1/2018 Direction Petition IA 1/2026 Leave Petition	C. SREEVANI Vs UNION OF INDIA	PRAKASH BUDDARAPU	T NIRANJAN Deputy Solicitor General of India GP FOR MEDICAL HEALTH FW GP FOR SERVICES I	YSR KADAPA
18.1	WP/37600/2018 IA 1/2018 Direction Petition IA 2/2018 Suspension Petition IA 1/2026 Leave Petition	D. K. RAMA DEVI Vs UNION OF INDIA	PRAKASH BUDDARAPU	T NIRANJAN Deputy Solicitor General of India GP FOR MEDICAL HEALTH FW GP FOR SERVICES I KALVALA SANJEEV	SPS NELLORE
18.2	WP/37668/2018 IA 1/2018 Direction Petition IA 2/2018 Suspension Petition IA 1/2024 Leave Petition IA 1/2026 Leave Petition	SMT. J. CHINNAMMADU Vs UNION OF INDIA	PRAKASH BUDDARAPU	T NIRANJAN Deputy Solicitor General of India GP FOR MEDICAL HEALTH FW GP FOR SERVICES I GP FOR SERVICES IV	SRIKAKULAM
18.3	WP/37680/2018 IA 1/2018 Direction Petition IA 2/2018 Suspension Petition IA 1/2026 Leave Petition	P. NAGAMANI Vs UNION OF INDIA	PRAKASH BUDDARAPU	T NIRANJAN Deputy Solicitor General of India GP FOR MEDICAL HEALTH FW GP FOR SERVICES I	EAST GODAVARI
18.4	WP/1062/2019 IA 1/2019 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Additional Material Petition	M K KUMARI Vs UNION OF INDIA	PRAKASH BUDDARAPU GP FOR MEDICAL HEALTH FW	T NIRANJAN Deputy Solicitor General of India GP FOR SERVICES I GP FOR REVENUE G SAI NARAYANA RAO	EAST GODAVARI
19	WP/40964/2018 IA 1/2018 Direction Petition	AERUBUDI SIVA PRASAD Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR AGRICULTURE (AP) SURAGANI VIJAYA KUMAR	WEST GODAVARI
20	WP/388/2019 IA 1/2019 Suspension Petition	J RAMANAMMA Vs THE STATE OF AP	G V L MURHTY	GP FOR SCHOOL EDUCATION	VIZIANAGARAM
21	WP/816/2019 IA 1/2019 Direction Petition	GOUDU PREM KUMAR Vs UNION OF INDIA	SRINIVASA RAO MADIRAJU	T NIRANJAN Deputy Solicitor General of India P BHASKAR	VIZIANAGARAM

22	WP/918/2019 IA 1/2019 Direction Petition	P MALLIKARJUNA RAO Vs THE STATE OF AP	P GOVINDA RAJULU	P VENKATA RAO SC For APSRTC	PRAKASAM
23	WP/1059/2019 IA 1/2019 Direction Petition	CH VENKATAPPAIAH Vs FOOD CORPORATION OF INDIA	V PADMANABHA RAO	KOTI REDDY IDAMAKANTI	GUNTUR
24	WP/1322/2019 IA 1/2019 Direction Petition	DEEPAK KUMAR ROUT Vs RASHTIRYA ISPAT NIGAM LTD	VENKATESWARA RAO GUDAPATI	T S RAYALU	VISAKHAPATNAM
25	WP/1457/2019 IA 1/2019 Direction Petition IA 1/2024 Leave Petition	P CH BABU Vs THE REGIONAL PROVIDENT FUND COMMISSIONER	SAI GANGADHAR CHAMARTY	T BALAJI(SC FOR EPFO) ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
26	WP/1697/2019 IA 1/2019 Stay Petition	B RAJESWARI Vs THE STATE OF AP	M KARIBASAIAH	GP FOR WOMEN DEV CHILD WELFARE(AP)	ANANTAPUR
27	WP/1813/2019 IA 1/2019 Direction Petition	S PRASAD Vs UNION OF INDIA	V S K RAMA RAO	DEPUTY SOLICITOR GENERAL OF INDIA V SUBRAHMANYAM	VISAKHAPATNAM
28	WP/1927/2019 IA 1/2019 Direction Petition	KETHAVATHU SRINU NAIK Vs THE DEPARTMENT OF PANCHAYAT RAJ	PEETA RAMAN	GP FOR SERVICES IV SPL C FOR NREGS(M S R CHANDRA MURTHY) GP FOR REVENUE	GUNTUR
29	WP/2250/2019 IA 1/2019 Direction Petition	MADDU ADI LAKSHMI Vs THE STATE OF AP	TADDI NAGESWARA RAO	GP FOR WOMEN DEV CHILD WELFARE GP FOR WOMEN DEV CHILD WELFARE UMASANKAR LOKANADHAM	SRIKAKULAM
30	WP/2486/2019 IA 1/2019 Suspension Petition	DR. K KAVITHA Vs THE STATE OF AP	J UGRANARASIMHA	GP FOR HIGHER EDUCATION (AP) RAMESH BABU TALLURI SC For S.V.UNIVERSITY TIRUPATI M/S INDUS LAW FIRM	CHITTOOR
31	WP/2888/2019 IA 1/2019 Direction Petition	B SAROJA Vs THE STATE OF AP	V VENKATA MAYUR	GP FOR WOMEN DEV CHILD WELFARE(AP)	CHITTOOR
32	WP/4543/2019 IA 1/2019 Injunction Petition IA 2/2019 Vacate Stay Petition	YERUPOTHU RAMA KRISHNA Vs THE STATE OF AP	SASANKA BHUVANAGIRI	GP FOR SOCIAL WELFARE (AP) GP FOR FINANCE PLANNING GP FOR REVENUE	EAST GODAVARI

33.1 along with 33

33	WP/4643/2019 IA 1/2019 Direction Petition IA 1/2022 Additional Material Petition	S CHAKRAIAH Vs THE STATE OF AP	SRINIVASULU P (EA) SRINIVASULU P	GP FOR SERVICES I B PRUDHVI KUMAR (SC FOR APSCCFC) GANDRALA RATHNA KUMAR SC For APSCCFC LTD GP FOR SERVICES II	WEST GODAVARI
33.1	WP/33284/2022 IA 1/2022 Direction Petition	SAKE. DASTAGIRI Vs THE STATE OF ANDHRA PRADESH	SRINIVASULU P	GP FOR SERVICES II GP FOR SERVICES I GANDRALA RATHNA KUMAR SC For APSCCFC LTD	WEST GODAVARI
34	WP/5967/2019 IA 1/2019 Direction Petition	CHAKRAVARTHULA KONDA RAJU Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BOBBILI	GP FOR ENDOWMENTS (AP) KAPPERA KOTESWARA RAO SC for Endowments AP Region.	EAST GODAVARI

35	WP/8136/2019 IA 1/2019 Direction Petition	P. SRINIVASA RAO Vs THE A.P.S.R.T.C.	A G SATYANARAYANA RAO	P VENKATA RAO SC For APSRTC	KRISHNA
36	WP/8719/2019 IA 1/2019 Direction Petition IA 1/2024 Leave Petition	K G V RAO Vs A.P STATE ROAD TRANSPORT CORPORATION	VENKATA DURGA RAO ANANTHA	K SRINIVASA PRASAD SC For APSRTC	VISAKHAPATNAM
37	WP/10106/2019 IA 1/2019 Direction Petition	AMBATI SRINIVASULU NAIDU Vs THE A.P. SOUTHERN POWER DISTRIBUTION COMPANY LTD.	HARINATH REDDY SOMA	. VENKATA RAMA RAO KOTA SC FOR APSPDCL JYOTHI RATNA ANUMOLU JUNIOR STANDING COUNSEL FOR APSPDCL	SPS NELLORE
38	WP/13746/2019 IA 1/2019 Direction Petition IA 2/2019 Vacate Stay Petition	M. JOSEPH Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR IRRI AND CAD (AP) GP FOR SERVICES I (AP) GP FOR SERVICES II	YSR KADAPA
39	WP/15610/2019 IA 1/2019 Direction Petition	E. KALYANI Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR PANCHAYAT RAJ RURAL DEV (AP) GP FOR SERVICES I GP for Village and Ward Secretariats	ANANTAPUR
40	WP/16893/2019 IA 1/2019 Direction Petition IA 1/2025 Leave Petition	D LATHA Vs THE STATE OF ANDHRA PRADESH	K KRANTI CHAITANYA	GP FOR MEDICAL HEALTH FW(AP) GP FOR SERVICES IV V SUBRAHMANYAM	CHITTOOR
41	WP/16977/2019 IA 1/2019 Direction Petition	KANCHERLA LOKESH Vs STATE OF ANDHRA PRADESH	PASILI BHARAT KUMAR	N B CHANDRA SEKHAR SC FOR YSR HORTICULTURE UNIVERSITY	WEST GODAVARI
42	WP/17469/2019 IA 1/2019 Direction Petition	M.MANIKYALA RAO Vs STATE OF ANDHRA PRADESH	DODDAKA HARSHA VARDHAN	GP FOR PANCHAYAT RAJ RURAL DEV (AP) G SRINIVASULA REDDY (SC FOR ZPP MPP AND GP SERVICES)	KRISHNA
43	WP/18255/2019 IA 1/2019 Suspension Petition	D.CHANDRA SEKHARA REDDY Vs THE STATE.OF ANDHRA PRADESH	M RATNA REDDY K ARUNA	GP FOR SERVICES I (AP) R V MALLIKARJUNA RAO	YSR KADAPA
44	WP/20153/2019 IA 1/2019 Direction Petition	N BABU RAO Vs THE STATE OF ANDHRA PRADESH	ADAPA RAMYA SAHITHI NAIDU	GP FOR SOCIAL WELFARE (AP)	SRIKAKULAM
45	WP/20711/2019 IA 1/2019 Suspension Petition IA 1/2025 Direction Petition	D. PUMA CHANDRASEKHAR Vs STATE OF ANDHRA PRADESH	C SRINIVASA BABA	GP FOR HOME (AP) GP FOR SERVICES I	EAST GODAVARI

FOR ORDERS

46	WP/596/2018 IA 1/2018 Direction Petition	A.SRINIVASULU Vs STATE OF ANDHRA PRADESH	E MARUTHI RAJA	T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION)	CHITTOOR
47	WP/8470/2019 IA 1/2019 Direction Petition IA 1/2026 Leave Petition	MD REHAMAN ALI Vs THE STATE OF AP	V V SATISH	GP FOR SERVICES I (AP) GP FOR PROHIBITION EXCISE	KRISHNA

48.1,48.2,48.3,48.4,48.5,48.6,48.7,48.8,48.9,48.10,48.11,48.12,48.13,48.14,48.15,48.16,48.17,48.18,48.19,48.20,48.21 ,48.22,48.23,48.24,48.25,48.26,48.27,48.28,48.29,48.30,48.31,48.32,48.33,48.34,48.35,48.36,48.37,48.38,48.39,48.40, 48.41,48.42,48.43,48.44 along with 48

48	WP/17447/2025 IA 1/2025 Direction Petition	GUDAVALLI SAMPURNA Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR SPL.PUBLIC PROSECUTOR FOR CID GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.1	WP/1545/2025 IA 1/2025 Direction Petition	PALLEPOGU SARATH BABU Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE V V LAKSHMI NARAYANA GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.2	WP/2135/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	PALLEPOGU PUSHPA RAJU Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP GULIPALI SURAJ S PRANATHI	GUNTUR
48.3	WP/2138/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	PALLEPOGU MADHUSUDHAN RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP GULIPALI SURAJ S PRANATHI	GUNTUR
48.4	WP/2389/2025 IA 1/2025 Direction Petition	ADAPA SIVA SHANKAR BABU Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE AKULA VAMSI KRISHNA S PRANATHI	GUNTUR
48.5	WP/2392/2025 IA 1/2025 Direction Petition	MEDA MALLESWARI Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE VINOD KUMAR PEMMASANI GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.6	WP/2395/2025 IA 1/2025 Direction Petition IA 2/2025 Leave Petition	TADIBOINA RAMA KOTESWARA RAO Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI K VENKATESH	GUNTUR
48.7	WP/2413/2025 IA 1/2025 Direction Petition IA 2/2025 Leave Petition IA 3/2025 Leave Petition	MARKAMPUDI ASHOK Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GUTTAPALEM VIJAYA KUMAR GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.8	WP/3201/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	RAVURI PRABHUDASU Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS CKR ASSOCIATES GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR

48.9	WP/3202/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	NALLAGORLA SESHARATNAM Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR MUNCIPAL ADMN URBAN DEV GP FOR HOME GP FOR REGISTRATION AND STAMPS GULIPALI SURAJ S PRANATHI	GUNTUR
48.10	WP/3314/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	TADIBOINA VASU DEVA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.11	WP/3316/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	SADAM PAMULU Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR MUNCIPAL ADMN URBAN DEV GP FOR HOME GP FOR REGISTRATION AND STAMPS S PRANATHI GULIPALI SURAJ	GUNTUR
48.12	WP/3317/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	ADINEDI NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR HOME GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR
48.13	WP/4549/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	SHANAGARAPU SRINIVAS RAO Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR MUNCIPAL ADMN URBAN DEV V SURYA KIRAN KUMAR GP FOR HOME GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR
48.14	WP/4550/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	ADINEDI SRINIVAS RAO Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR MUNCIPAL ADMN URBAN DEV V SURYA KIRAN KUMAR GP FOR HOME GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR
48.15	WP/4560/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	SHANAGARAPU ANJAIAH Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.16	WP/4561/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	THOTA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP GULIPALI SURAJ S PRANATHI	GUNTUR
48.17	WP/4653/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	NALGONDA EDUKONDALU Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR
48.18	WP/6809/2025 IA 1/2025 Direction Petition	EEPURI SRIKANTH Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP	GUNTUR

48.19	WP/7008/2025 IA 1/2025 Direction Petition	UNDAVALLI CHANDRAIAH Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP	GUNTUR
48.20	WP/7013/2025 IA 1/2025 Direction Petition	NALGONDA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.21	WP/7030/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	DAVU JOGA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS MANDALIKA KAVYA SUDHA GP MUNCIPAL ADMN AND URBAN DEV AP GULIPALI SURAJ	GUNTUR
48.22	WP/9985/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	THOTA SRINIVAS RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP GULIPALI SURAJ	GUNTUR
48.23	WP/9986/2025 IA 1/2025 Direction Petition	TADIBOYENA MANGAMMA Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP	GUNTUR
48.24	WP/9987/2025 IA 1/2025 Direction Petition	PALLEPOGU USHA Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE K RAMA KOTESWARA RAO GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.25	WP/10306/2025 IA 1/2025 Direction Petition	THOTA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE K A NARASIMHAM	GUNTUR
48.26	WP/17227/2025 IA 1/2025 Direction Petition	KATTEPOGU KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.27	WP/17228/2025 IA 1/2025 Direction Petition	GUDAVALLI BABU RAO @ DEVADANAM Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE P ROY REDDY GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.28	WP/18719/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	THATI VEERA SANKARA RAO @ SANKARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI GULIPALI SURAJ	GUNTUR
48.29	WP/18756/2025 IA 1/2025 Direction Petition	EEPURI NAGESHWAR RAO Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR

48.30	WP/20628/2025 IA 1/2025 Direction Petition	RAVURI RUTHAMANI Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE VINOD KUMAR PEMMASANI GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.31	WP/20630/2025 IA 1/2025 Direction Petition	KATTEPOGU RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.32	WP/20731/2025 IA 1/2025 Direction Petition	KATTEPOGU SAROJINI Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR LAND ACQUISITION GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.33	WP/21032/2025 IA 1/2025 Direction Petition	BURRI PAMULU Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR HOME GP FOR LAND ACQUISITION GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REGISTRATION AND STAMPS S PRANATHI SURESH KUMAR REDDY KALAVA	GUNTUR
48.34	WP/21392/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition	RAVURI CHINA MUSALAIAH Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE S PRANATHI	GUNTUR
48.35	WP/26096/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	KATTEPOGU CHENCHU RAMA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR LAND ACQUISITION GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR
48.36	WP/26159/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	KATTEPOGU ANASURYAMMA Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE K JOSEPH GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.37	WP/26341/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	THADIBOINA VENKATA SRI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP GULIPALI SURAJ S PRANATHI	GUNTUR
48.38	WP/27256/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	KATTEPOGU KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE K JOSEPH GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR
48.39	WP/27264/2025 IA 1/2025 Direction Petition	THOTA VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR MUNCIPAL ADMN URBAN DEV V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS S PRANATHI	GUNTUR

48.40	WP/27265/2025 IA 1/2025 Direction Petition	ADINEEDU VENAKTESWARAMMA Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.41	WP/27267/2025 IA 1/2025 Direction Petition	MUVVA VEERA SANKARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE GP FOR LAND ACQUISITION V SURYA KIRAN KUMAR GP FOR HOME GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.42	WP/27269/2025 IA 1/2025 Direction Petition	KATTEPOGU BUTCHAIAH Vs THE STATE OF AP	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.43	WP/27271/2025 IA 1/2025 Direction Petition	KATTEPOGU NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
48.44	WP/27274/2025 IA 1/2025 Direction Petition	KATTEPOGU NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVAN K THALAPAKA	GP FOR REVENUE MARELLA RADHA GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
49	WP/20696/2025 IA 1/2025 Direction Petition	PALADUGU NAGALAKSHMI Vs THE STATE OF AP	K RAMA KOTESWARA RAO	GP FOR REVENUE GP FOR MUNCIPAL ADMN URBAN DEV RAGHAVAN K THALAPAKA S PRANATHI	GUNTUR

AT 2.15 PM MATTERS

50.1,50.2,50.3,50.4,50.5,50.6,50.7,50.8,50.9,50.10,50.11,50.12,50.13,50.14 along with 50

50	WP/23986/2026 IA 1/2026 Suspension Petition IA 2/2026 Amendment Petition	CHILLAPALLI SREERAMULU Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	THE ADVOCATE GENERAL S PRANATHI	GUNTUR
50.1	WP/20829/2026 IA 1/2026 Suspension Petition IA 2/2026 Amendment Petition IA 3/2026 Suspension Petition IA 4/2026 Amendment Petition	KALLAM SIVA REDDY Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	GP FOR LAND ACQUISITION S PRANATHI	GUNTUR
50.2	WP/20838/2026 IA 1/2026 Suspension Petition IA 2/2026 Amendment Petition IA 3/2026 Suspension Petition IA 4/2026 Amendment Petition	BHIMAVARAPU KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	GP FOR LAND ACQUISITION S PRANATHI	GUNTUR

50.3	WP/20857/2026 IA 1/2026 Suspension Petition IA 2/2026 Amendment Petition IA 3/2026 Suspension Petition IA 4/2026	PALLABOTHU VENKATESHWAR RAO Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	GP FOR LAND ACQUISITION S PRANATHI	GUNTUR
50.4	WP/20879/2026 IA 1/2026 Suspension Petition IA 2/2026 Amendment Petition IA 3/2026 Suspension Petition IA 4/2026 Amendment Petition	MUNNANGI SOMASEKHARA REDDY Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	GP FOR LAND ACQUISITION A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR REVENUE S PRANATHI	GUNTUR
50.5	WP/21049/2026 IA 1/2026 Suspension Petition IA 2/2026 Amendment Petition IA 3/2026 Suspension Petition IA 4/2026 Amendment Petition	MEKA KOTI REDDY Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	GP FOR LAND ACQUISITION GP FOR REVENUE S PRANATHI	GUNTUR
50.6	WP/21849/2026 IA 1/2026 Suspension Petition IA 2/2026 Amendment Petition	CHILLAPALLI SRIRAMULU Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	THE ADVOCATE GENERAL S PRANATHI	GUNTUR
50.7	WP/21852/2026 IA 1/2026 Suspension Petition IA 2/2026 Amendment Petition	TADIBOYINA SUBBARAO Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	GP FOR LAND ACQUISITION	GUNTUR
50.8	WP/21853/2026 IA 1/2026 Suspension Petition IA 2/2026 Amendment Petition	CHILLAPALLI SRIRAMULU Vs THE STATE OF ANDHARA PRADESH	Sudharsana Reddy J	GP FOR LAND ACQUISITION	GUNTUR
50.9	WP/21855/2026 IA 1/2026 Suspension Petition IA 2/2026 Amendment Petition	BHIMIREDDY PANAKALA REDDY Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	GP FOR LAND ACQUISITION	GUNTUR
50.10	WP/23967/2026 IA 1/2026 Suspension Petition	BONTHU SRILAKSHMI Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	GP FOR LAND ACQUISITION THE ADVOCATE GENERAL S PRANATHI	GUNTUR
50.11	WP/24231/2026 IA 1/2026 Stay Petition	V.VIJAYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR LAND ACQUISITION S PRANATHI	GUNTUR
50.12	WP/24331/2026 IA 1/2026 Suspension Petition IA 2/2026 Stay Petition IA 3/2026 Direction Petition	MALLELA HARENDRANATH CHOWDARY Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR LAND ACQUISITION GP MUNCIPAL ADMN AND URBAN DEV AP THE ADVOCATE GENERAL S PRANATHI	GUNTUR
50.13	WP/25688/2026 IA 1/2026 Suspension Petition	BHIMAVARAPU UDAYA BHASKAR REDDY Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	GP FOR LAND ACQUISITION S PRANATHI	GUNTUR

50.14	WP/29124/2026 IA 1/2026-Stay Petition	KOYYAGURA ABSHALOMA RAJU Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	GP FOR LAND ACQUISITION GP FOR REVENUE S PRANATHI	GUNTUR